

From,

Atul Srivastava, H.J.S,  
Registrar (Judicial) (Services),  
High Court of Judicature at  
Allahabad.

To,

The Director,  
LNJN National Institute of Criminology & Forensic Science,  
Ministry of Home Affairs, Government of India,  
Sector-3, Outer Ring Road,  
Rohini, Delhi – 110085

No. 361/Admin.(Services)/2020 Dated:Allahabad: September 11, 2020

Subject: Nomination for Online Training Courses to be Organized by NICFS, Delhi during September to December, 2020.

Sir,

With reference to your letter no. 20/01/2020-NICFS dated 25.08.2020 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate the Officers whose names are mentioned in below given **Chart-X** for nomination to the programmes/courses mentioned against their names.

**CHART-X**

S.N.	NAME OF THE PROGRAMME	PROGRAMME DATE		Consent Received from the Officers
		FROM	TO	
<b>September, 2020</b>				
1.	Course on Forensic Evidence in Human Trafficking	14.09.2020	16.09.2020	1. Smt. Madhulika Choudhary, AD & SJ/Spl. J.(EC Act), Rampur 2. Sri Ajay Srivastava, ADJ, Ghazipur 3. Sri Ashutosh Kumar Singh, ADJ, Chitrakoot 4. Sri Gyan Prakash Tiwari-II, ADJ/Spl. J. POCSO Court, Faizabad 5. Sri Vidya Bhushan Pandey, ADJ (FTC), Amroha
2.	Course on Cyber Crime Investigation using OSINT	14.09.2020	18.09.2020	1. Sri Bharat Singh Yadav, ADJ, Kasganj 2. Sri Ashok Bhartendu, ADJ, Aligarh 3. Sri Kamalkant Gupta, Civil Judge (S.D.), Kanpur Dehat 4. Sri Ankur Garg, CJM, Kasganj
3.	Course on Examination of Security Documents and Electronic Printouts	21.09.2020	25.09.2020	1. Sri Divaker Dwivedi, Legal Advisor, UP Excise Department, Prayagraj 2. Sri Saurabh Srivastava, ACJM, Unnao 3. Sri Pradeep Kumar Kushwaha, Civil Judge (J.D.), Mohammadabad, Ghazipur 4. Sri Amit Kumar, Addl. Civil Judge (J.D.), Mohammadabad, Ghazipur 5. Sri Pranav Tripathi, Civil Judge (J.D.), Kanpur Dehat (Ramabai Nagar)
4.	Course on Delay in Criminal Trial	28.09.2020	30.09.2020	1. Sri Surendra Singh-I, District & Sessions Judge, Balrampur 2. Sri Rajeev Bharti, Presiding Officer, MACT, Sambhal at Chandausi 3. Sri Mohd. Asharaf Ansari, ADJ, Meerut 4. Sri Shailoj Chandra, Addl. Principal Judge, Family Court, Bareilly 5. Sri Asad Ahmad Hashmi, ADJ, Faizabad
5.	Course on Juvenile Social Maladjustment	28.09.2020	30.09.2020	1. Dr. Laxmi Kant Rathaur, ADJ, Ghazipur 2. Sri Manoj Kumar Tiwari, Addl. District Judge (FTC), Lalitpur 3. Sushri Nagma Khan, Civil Judge (J.D.), Budaun 4. Sri Ajay Singh, Civil Judge (J.D.), Balrampur 5. Sri Saurabh Shukla, Judicial Magistrate, Unnao

<b>October, 2020</b>				
6.	Course on Applications of Psychology in Investigation of Crime	05.10.2020	07.10.2020	<ol style="list-style-type: none"> <li>1. Sri Mohd. Naseem, ADJ, Aligarh</li> <li>2. Sri Navneet Kumar Bharti, CJM, Bahraich</li> <li>3. Smt. Sakshi Garg, Secretary, DLSA, Kanpur Dehat</li> <li>4. Sri Ambesh Kumar Pandey, Addl. Civil Judge (J.D.), Varanasi</li> </ol>
7.	Course on Cyber Forensics	05.10.2020	09.10.2020	<ol style="list-style-type: none"> <li>1. Sri Narendra Kumar-IV, Principal Judge, Saharanpur</li> <li>2. Sri Subhash Chandra Yadav, ADJ (FTC), Gorakhpur</li> <li>3. Sri Saurabh Kumar Gautam, Addl. Civil Judge (J.D.), Hathras</li> <li>4. Sushri Avantika Prabhakar, Addl. Civil Judge (J.D.), Mirzapur</li> <li>5. Sri Anurag, Addl. Civil Judge (J.D.), Kanpur Dehat (Ramabai Nagar)</li> </ol>
8.	Course on Applications of Criminology in Analysis of Modern Trends in Crime	12.10.2020	16.10.2020	<ol style="list-style-type: none"> <li>1. Sri Devendra Singh-II, Spl. J. (SC/ST, Pev. Of Atroci Act), Shahjahanpur</li> <li>2. Km. Parul Jain, Spl. J. (U.P. Dacoity), Etah</li> <li>3. Sri Amit Verma, ADJ, Balrampur</li> <li>4. Sri Chhavi Asthana, ADJ, Ghaziabad</li> <li>5. Sri Mahesh Chandra Verma, ADJ, Auraiya</li> </ol>
9.	Course on Scientific Techniques in Forensic Investigation	19.10.2020	23.10.2020	<ol style="list-style-type: none"> <li>1. Sri Subhash Chandra-VIII, Addl. Principal Judge, Family Court, Saharanpur</li> <li>2. Sri Siddharth Kumar Wagav, ADJ, Shahjahanpur</li> <li>3. Sri Sunil Singh, ADJ (POCSO), Sonbhadra</li> <li>4. Sri Rajeev Kumar-II, ADJ POCSO, Varanasi</li> <li>5. Sri Alok Sharma, ADJ, Unnao</li> </ol>
10.	Course on Incident Response Management	19.10.2020	23.10.2020	<ol style="list-style-type: none"> <li>1. Sri Sham Kumar, ADJ, Lakhimpur Kheri</li> <li>2. Sri Anubhav Singh, Civil Judge (J.D.), Unnao</li> <li>3. Sri Amarendra Kumar Verma, Addl. Civil Judge (J.D.), Balrampur</li> <li>4. Sushri Vartika Patel, Addl. Civil Judge (J.D.), Sultanpur</li> <li>5. Sushri Surabhi Verma, Civil Judge (J.D.), Balrampur</li> </ol>
<b>November, 2020</b>				
11.	Course on Information Security, Digital Forensics and Online Social Media	02.11.2020	06.11.2020	<ol style="list-style-type: none"> <li>1. Sri Lakhwinder Singh Sood, ADJ, Meerut</li> <li>2. Sri Nyaydhish Pankaj, Civil Judge (J.D.), Mau</li> <li>3. Sushri Isha Agarwal, Addl. Civil Judge (J.D.), Maharajganj</li> <li>4. Sri Himanshu Chandra, Addl. Civil Judge (J.D.), Moradabad</li> <li>5. Sushri Yashaswi Singh, Addl. Civil Judge (J.D.), Balrampur</li> </ol>
12.	Course on Prevention & Control of Drug Abuse	18.11.2020	20.11.2020	<ol style="list-style-type: none"> <li>1. Sri Omkar Shukla, ADJ/ Spl. J. (POCSO), Ballia</li> <li>2. Sushri Shikha Singh, Judicial Magistrate, Balrampur</li> <li>3. Sushri Manjula Mishra, Judicial Magistrate, Balrampur</li> <li>4. Dharmendra Singh Yadav, Addl. Civil Judge (J.D.), Lakhimpur Kheri</li> <li>5. Sushri Shashi Gautam, Civil Judge (J.D.), Balrampur</li> </ol>
<b>December, 2020</b>				
13.	Course on Network Security & Forensics	07.12.2020	11.12.2020	<ol style="list-style-type: none"> <li>1. Smt. Ankita Dhama, Civil Judge (J.D.), Bijnor</li> <li>2. Sushri Rabins Alka, Addl. Civil Judge (J.D.), Balrampur</li> <li>3. Sri Akhil Kumar Nijhawan, Addl. Civil Judge (J.D.), Bijnor</li> </ol>
14.	Course on Rights of Prisoners	14.12.2020	16.12.2020	<ol style="list-style-type: none"> <li>1. Sri Jamshed Ali, ADJ, Balrampur</li> <li>2. Sri Divyakant Singh Rathore, Judicial Magistrate, Mahoba</li> </ol>

**December, 2020**

				<ol style="list-style-type: none"><li>3. Sri Amit Kumar Yadav, Civil Judge (J.D.), Mirzapur</li><li>4. Sushri Indu Rani, Addl. Civil Judge (J.D.), Bijnor</li><li>5. Sushri Annapurna, Civil Judge (J.D.), FTC, Bijnor</li></ol>
15.	Course on Wildlife Crime and Forensic Science	14.12.2020	17.12.2020	<ol style="list-style-type: none"><li>1. Sri Om Prakash, ADJ (FTC), Ballia</li><li>2. Sri Vinod Sharma, CJM, Mau</li><li>3. Smt. Komal Shukla, Addl. Civil Judge (J.D.), Kanpur Dehat (Ramabai Nagar)</li><li>4. Sri Nishant, Addl. Civil Judge (J.D.), Kanpur Dehat (Ramabai Nagar)</li><li>5. Sri Arun Gautam, Addl. Civil Judge (J.D.), Bijnor</li></ol>
16.	Course on Social Media Intelligence and Evidence	21.12.2020	23.12.2020	<ol style="list-style-type: none"><li>1. Smt. Shaila, Addl. Principal Judge (Family Court), Gautambuddha Nagar</li><li>2. Smt. Arpita Singh, Civil Judge (J.D.), Mahoba</li><li>3. Sri Rajat Sahu, Judicial Magistrate, Shahjahanpur</li><li>4. Arunanjali Singh, Addl. Civil Judge (J.D.), Shahjahanpur</li><li>5. Vasu Chaudhary, Civil Judge (J.D.), Moradabad</li></ol>
17.	Course on Imaging and Video Technology	28.12.2020	30.12.2020	<ul style="list-style-type: none"><li>• Smt. Shirin Zaidi, ADJ, Etawah</li></ul>
18.	Course on Intellectual Property Rights	28.12.2020	30.12.2020	<ul style="list-style-type: none"><li>• Sri Mahtab Ahmad, District &amp; Sessions Judge, Pilibhit</li></ul>

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours faithfully,

sd/-

**Registrar (Judicial) (Services)**

**No. 361(i)/Admin. (Services)/2020**

**Dated: September 11, 2020**

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Rampur, Ghazipur, Chitrakoot, Faizabad, Amroha, Kasganj, Aligarh, Kanpur Dehat, Unnao, Ghazipur, Balrampur, Sambhal, Meerut, Bareilly,, Faizabad, Lalitpur, Budaun, Varanasi, Aligarh, Bahraich, Saharanpur, Hathras, Gorakhpur, Mirzapur, Shahjahanpur, Etah, Ghaziabad, Auraiya, Sonbhadra, Lakhimpur Kheri, Sultanpur, Mau, Maharajganj, Moradabad, Ballia, Bijnor, Mahoba, Gautam Buddha Nagar, Etawah with the request to inform the Officers concerned accordingly.
3. **Sri Rajeev Bharti**, Presiding Officer, MACT, Sambhal at Chandausi and **Sri Divaker Dwivedi**, Legal Advisor, UP Excise Department, Prayagraj with the request to attend the Online Training Courses for which they have been nominated.
4. **Sri Surendra Singh-I**, District & Sessions Judge, Balrampur and **Sri Mahtab Ahmad**, District & Sessions Judge, Pilibhit with the request to attend the Online Training Courses for which they have been nominated.
5. The nominated officers are requested to send following information i.e. **{(a) Name of Course (b)Name/ Designation of Officer (c) Contact details of the nominee (viz. Cell Number & E-mail ID)}** in respect of themselves to the Institute at [training.nicfs@nic.in](mailto:training.nicfs@nic.in) '**compulsorily**' at the earliest.

sd/-

**Registrar (Judicial) (Services)**